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Title : Need to resolve the issue of Babli Project being constructed by Government of Maharashtra.

SHRI RAJIAH SIRICILLA (WARANGAL): The Maharashtra Government is taking up Babli project without proper sanction or permission from the Government of India. This issue was being objected by the people of Andhra Pradesh because the Government of Maharashtra is constructing several other projects also without the approval from the Government of India. The river Godavari has got very limited water. If this dam is constructed, the entire Telangana which is suffering for want of water will again become desert. There is already a dispute between Andhra and Telangana. If this is allowed, there will be imbalance in the regions. Telangana is the loser and it creates political and social problems.

Therefore, it is the right time for the Government of India to interfere and initiate necessary action to stop the construction of Babli project immediately by giving the instructions to the Government of Maharashtra to save the Sri Ram Sagar Project so that justice can be done to the people of Telangana who are already very backward in the State.